

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/2938 IA

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Anil Kumar Basfor,
Addl. District & Sessions Judge, Rangia,
Kamrup

Dated Guwahati, the 31st March 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Memo No. 921/23 dated 29.03.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC for the block period of 2022-2025 to visit Kolkata and Darjeeling, along with your wife and two daughters, during Bohag Bihu Vacation, by the shortest possible route, as per existing Rules, subject to being granted leave by the concerned authority.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/2939-2942 IA.
Copy to:-

Dated 31/03/2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The District & Sessions Judge, Kamrup, Amingaon.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)

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